

BENCH-I

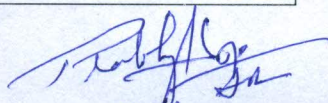
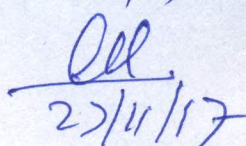
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

IA No. 59 / 2017
C.P No. 48 of 1996

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company	Chotoo Sud -Versus- Bhagwan Finance Corporation (P) Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

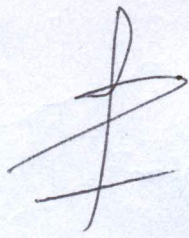
1	PROBHOOT SINGH ADVOCATE	for Chotoo Sud	 27/11/17
(2)	CHOTOO SUD	Self	 27/11/17

1. SHAUNAK MITRA

2. ARITRA BASU

3. S.N. PANDEY

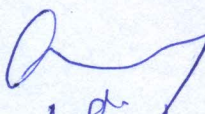
Advs.
for
Sanyas
Theynwal


27/11/17

4. Mr. R.K. Munday
Sr. Adv.

5. Mr. S. Roy Choudhary
Adv.


Respondent
Company


27/11/17

/ P.T.O.

ORDER

Petitioner in person, Ld. Counsel for Mrs. Sharoo Sud, Ld. Counsel for the respondent no. 1 and Ld. Counsel for the Executor of Estate of Late Shri Amrit Lal Sud are present.

List on 03/01/2018.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)